

Declaration of Assets and Liabilities

Year-2021-2022

2266

I, RAKESH KUMAR son/daughter/wife of HARIHAR CHOUDHARY aged 31 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as LIBRARY ATTENDANT given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	to the second se	Self	Spouse name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	NIL	- NIL	NIL	NIL .
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I A/c. No. 39645719092 Amount 7,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL.	NIL	NIL .	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies Amount: - 1. 6,600/- (Qly.) 2. 12,000/- (Qly.)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	GLAMOR BR-06AT-7920	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)			NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property) NIL		NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14-02-2022
(a)	(i) Loans from Banks	SBI, BVM Branch, Patna	Rs. 1,65,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN – EMGPK3259F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL .

C. <u>Personal Details</u> GPF/CPF/PRAN No. :-		110105365642
Gender	i-,	M (M/F)
Date of Birth	;-	3 0 1 2 1 9 9 0 (DD/MM/YYYY)
Class/Group	;;- ;- ;-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.: - Bihar Secretariat Service etc.)
Home District	: -	Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rallesh Kumar

Name of Employee: RAKESH KUMAR

Place: PATNA Designation: LIBRARY ATTENDANT

Date: 14.02.2022 Department: LIBRARY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Raketh Kumar